Directorate General of Foreign Trade <u>Udyog Bhawan</u> DES-V Section

Minutes of NC-V meeting held on 28.06.2012

The meeting No.12/AM-13 for the licensing year 2012-13 to consider the cases under Duty Exemption Schemes (Chapter-4) held on 28.06.2012 in Room No.110 of DGFT under the Chairmanship of Shri A.K. Singh, Jt. DGFT. The following officers were present:-

| S.No. | Name of the representatives and their designation | Department |
|-------|---|-------------------|
| 1. | Dr. R.A. Lal, Director | R.O., T.C., Noida |
| 2. | Shri Nand Lal, Sr. D.O. | DIPP |
| 3. | Shri K.C. Meena, Dy. DGFT | DGFT |
| 4. | Shri Kuldeep Singh, Assistant Director | DC (MSME) |
| 5. | Shri P.P. Pasricha, F.T.D.O. | DGFT |

At the outset, the Minutes of NC-V Meeting No.10/AM-13 dated 14.06.2012 and Meeting No.11/AM-13 dated 21.06.2012 were ratified. The agenda for meeting No.12/AM-13 dated 28.06.2012 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 12/84-ALC3/2012 MEETING DATE : 28.06.2012

| Case No.:1/8/84-ALC3/2012 | Party Name: PIONEER CALICOS | Meet No/Date:12/84-ALC3/2012 | Status: |
|---------------------------|-----------------------------|------------------------------|----------|
| | PRODUCTS PRIVATE LIMITED | 28.06.2012 | Approved |

| HQ File :01/84/050/00028/AM13/ | RLA File :31/83/040/00247/AM12/ | Lic.No/Date:3110053431 | |
|--------------------------------|---------------------------------|------------------------|--|
| | | 20.03.2012 | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/36/2012-13/Hosy., dated 27.06.2012 as detailed below:-

| S.No. | Export Product | Export | Import item | Quantity | |
|-------|----------------------------|-----------|--------------------------------------|----------|-----|
| | | Quantity | | allowed | |
| 1. | Moon Pillow inlet/cover | 46,000 | Processed man made knitted Spandex | 14,900 | Sq, |
| | Size-79 cmsX38 cms. | Nos. | fabric 90% Polyester 10% Spandex | meter | |
| | | | dyed fabric, GSM-275+/-10%, width- | | |
| | | | 160 cms. | | |
| | | | Processed man made 85% Polyester, | 14,900 | Sq. |
| | | | 15% Polyamide Microplus dyed fabric, | meter | |
| | | | GSM-270+/-10%, width-160 cms. | | |
| 2. | Nursing Pillow cover | 4500 Nos. | Processed man made 100% Polyester | 6048 | Sq. |
| | type 510s, Size-42 cms | | Microplush dyed fabric, GSM-260+/- | meter | |
| | X 158 cms. | | 10%, width-160 cms. | | |
| 3. | Nursing Pillow cover | 500 Nos. | Processed man made knitted Spandex | 336 | Sq, |
| | type 510s, Size-42 cms | | fabric 90% Polyester 10% Spandex | meter | |
| | X 158 cms. | | dyed fabric, GSM-275+/-10%, width- | | |
| | | | 160 cms. | | |
| | | | Processed man made 85% Polyester, | 336 | Sq. |
| | | | 15% Polyamide Microplus dyed fabric, | meter | |
| | | | GSM-270+/-10%, width-160 cms. | | |
| 4. | Neck Pillow Inlet (small), | 300 Nos. | Processed man made knitted Spandex | 43.5 | Sq, |
| | size-53 cms X 21 cms. | | fabric 90% Polyester 10% Spandex | meter | |
| | | | dyed fabric, GSM-275+/-10%, width- | | |
| | | | 160 cms. | | |

| | | | Processed man made 85% Polyester, | 43.5 Sq. |
|----|---------------------------|----------|--------------------------------------|--------------|
| | | | 15% Polyamide Microplus dyed fabric, | meter |
| | | | GSM-270+/-10%, width-160 cms. | |
| 5. | Pillow Inlet/Cover, Size- | 300 Nos. | Processed man made knitted Spandex | 90 Sq, meter |
| | 75 cms.X40 cms. | | fabric 90% Polyester 10% Spandex | |
| | | | dyed fabric, GSM-275+/-10%, width- | |
| | | | 160 cms. | |
| | | | Processed man made 85% Polyester, | 90 Sq. meter |
| | | | 15% Polyamide Microplus dyed fabric, | 1 |
| | | | GSM-270+/-10%, width-160 cms. | |
| 6. | Nursing Pillow Inlet/ | 80 Nos. | Processed man made 100% Polyester | 43 Sq. meter |
| | Cover 570, Size-63 cms | | Microplush dyed fabric, GSM-260+/- | • |
| | X 21 cms. | | 10%, width-160 cms. | |
| 7. | Nursing Pillow Inlet/ | 500 Nos. | Processed man made knitted Spandex | 127 Sq, |
| | Cover 570, Size-63 cms | | fabric 90% Polyester 10% Spandex | meter |
| | X 21 cms. | | dyed fabric, GSM-275+/-10%, width- | |
| | | | 160 cms. | |
| | | | Processed man made 85% Polyester, | 127 Sq. |
| | | | 15% Polyamide Microplus dyed fabric, | meter |
| | | | GSM-270+/-10%, width-160 cms. | |
| 8. | Nursing Pillow Cover | 80 Nos. | Processed man made 100% Polyester | 80 Sq. meter |
| | 510M, Size-75 cms X | | Microplush dyed fabric, GSM-260+/- | • |
| | 33 cms. | | 10%, width-160 cms. | |

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:20/8/84-ALC3/2012 Party Name: JAIKISHANDASS MALL Meet No/Date:12/84-ALC3/2012 Status:

| | | JUTE PRODUCTS (P) LTD. | 28.06.2012 | Deferred |
|--------|--------------------------------|------------------------|--------------------------------------|--------------------------|
| $\ _2$ | HQ File :01/84/050/00047/AM13/ | | Lic.No/Date:0210175961 29.03.2012 | Defer Date:26.07.2012 |
| 11- | | | | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample, accountability details, composition of end product, complete justification and technical person to explain the case. The case stands for re-listing on 26.07.2012.

| | Case No.:8/8/84-ALC3/2012 | Party Name: KANPUR PLASTIPACK LTD | Meet No/Date:12/84-ALC3/2012 28.06.2012 | Status: Approved | |
|---|--|--|--|---------------------|--|
| | HQ File :01/84/050/00035/AM13/ | | Lic.No/Date:0610026436 29.03.2012 | | |
| П | Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that a similar case was considered by NC in its meeting No.23/AM-12 held on 08.09.2011. Therefore, the Committee has decided that R.A. | | | | |
| | may decide this case, as repeat case, of | on the basis of earlier decision of NC n | neeting held on 08.09.2011 as pe | er para 4.7.1(b) | |

| Ca | ase No.:7/8/84-ALC3/2012 | 1 3 | Meet No/Date:12/84-ALC3/2012 28.06.2012 | Status: Rejected |
|----|-------------------------------|-----|--|------------------|
| HC | Q File :01/84/050/00034/AM13/ | | Lic.No/Date:0710087472 03.04.2012 | Reject |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has proposed import and export the same item i.e. Natural Silk Fabric. Natural Silk Fabric (Raw) cannot be dyed or printed. GSM of the import/export item has also not mentioned by the applicant. As such, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

of Hand Book of Procedure 2009-2014 (Vol.I).

| | Case No.:11/8/84-ALC3/2012 | Party Name: GAJANANYA SILK FABRICS | Meet No/Date:12/84-ALC3/2012 28.06.2012 | Status: Rejected |
|----|---|---|--|------------------|
| | HQ File :01/84/050/00038/AM13/ | | Lic.No/Date:0710087700 16.04.2012 | Reject |
| 11 | Decision: The Committee considered has proposed import and export the sa As such, the Committee was unable to RLA may take suitable consequ | ame item i.e. Natural Silk Fabric. Natural finalise the norms and constrained to re | al Silk Fabric (Raw) cannot be d | * * 11 |

| | 11 | Party Name: NATRAJ INTER WOVEN LABELS MFG CO | Meet No/Date:12/84-ALC3/2012 28.06.2012 | Status: Rejected |
|---|--|---|--|------------------|
| | HQ File :01/84/050/00039/AM13/ | RLA File :07/24/040/00021/AM13/ | Lic.No/Date:0710087725 16.04.2012 | Reject |
| 6 | Decision: The Committee considered has proposed import and export the s As such, the Committee was unable to RLA may take suitable consequ | ame item i.e. Natural Silk Fabric. Natural finalise the norms and constrained to re | ral Silk Fabric (Raw) cannot be | * * |

| 7 | Case No.:6/8/84-ALC3/2012 | Party Name: MAGSONS EXPORTS | Meet No/Date:12/84-ALC3/2012 28.06.2012 | Status: Rejected |
|---|---|--|--|------------------|
| | HQ File :01/84/050/00033/AM13/ | RLA File :05/24/040/00010/AM13/ | Lic.No/Date:0510322535 19.04.2012 | Reject |
| | Decision: The Committee considered has not replied information/details call Committee was unable to finalise the not RLA may take suitable consequents. | alled for vide DC (MSME) letter dates and constrained to reject the case | ated 08.06.2012 so far. In view | * * |

MANUAL AGENDA CASES

(8)

| Case No.262 | M/s Integrated Defence Products Pvt. Ltd., Kanpur | |
|---|---|--|
| NC 12/AM-13, dt.28.06.2012 | File No.01/84/50/342/AM-11/DES-V | |
| Re-fixation of norms of Advance Authorization No.0610019946 dated 03.11.2010. | | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Harish Bajaj, Manager, present before the NC on behalf of the firm. Mr. Bajaj explained the details of the case before the Committee. The Committee observed that applicant firm has not given the CAD, measurement, size of the export product. Therefore, the Committee asked the representative of the firm to send the above information to this Department. On receipt of the same, this case may be transfer to DES-IV (Norms Committee-IV) for their consideration and necessary action as ad-hoc norms of Resin items are being dealt by them.

(9)

| Case No.263 | M/s Advance Syntex Pvt. Ltd., Vadodara | | |
|---|--|--|--|
| NC 12/AM-13, dt.28.06.2012 | File No.01/84/50/286/AM-12/DES-V | | |
| Ratification of Advance Authorisation No.3410032103 dated 04.11.2011 under para 4.7 of HBP. | | | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that in the NC meeting held on 17.05.2012, the Committee suggested the representative of applicant firm to approach the Customs Classification Committee to get the classification of export product and after classification of the export product, the applicant firm may approach the concerned Norms Committee for the fixation of norms for export product. The case was re-listed for 28.06.2012. No inputs

were received from the applicant firm upto 28.06.2012. Therefore, the Committee has decided to further defer the case for re-listing on 9.08.2012.

(10)

| Case No.264 | M/s Orient Fashions Exports (India) Pvt. Ltd., New Delhi | | |
|---|--|--|--|
| NC 12/AM-13, dt.28.06.2012 | File No.01/84/50/51/AM-12/DES-V | | |
| Request for the amendment in Advance Authorisation No. 0510291535 dated 25.05.2011. | | | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/38/2012-13/Hosy., dated 27.06.2012 as detailed below:-

| | Export Item | Export | Import item | Qty. | |
|----|--------------------------------|----------|---------------------------|---------|-----|
| No | | Qty. | | allowed | |
| 1. | Infant Top made of 100% | 3120 Pcs | 100% Polyester solid dyed | 0.83 | Sq |
| | Polyester solid dyed woven | | woven fabric GSM-68+/- | meter | per |
| | fabric GSM-68+/-10% with | | 10% | piece | |
| | 100% Polyester knit solid dyed | | 100% Polyester knitted | 0.10 | Sq |
| | fabric, GSM-40+/-10% (Style | | solid dyed fabric, GSM- | meter | per |
| | No. 868617) | | 40+/-10% | piece | |
| 2. | Girls Top made of 100% | 19465 | 100% polyester solid dyed | 0.91 | Sq |
| | Polyester solid dyed woven | Pcs | woven fabric GSM-68+/- | meter | per |
| | fabric, GSM-68+/-10% with | | 10% | piece | |
| | 100% Polyester knit solid dyed | | 100% polyester knitted | 0.11 | Sq |
| | fabric GSM-40+/-10% (Style | | solid dyed fabric, GSM- | meter | per |
| | No. 868617) | | 40+/-10% | piece | |
| 3. | Infant skirts made of 100% | 1922 Pcs | 100% Polyester solid dyed | 1.50 | Sq |
| | Polyester solid dyed woven | | woven fabric GSM-68+/- | meter | per |
| | fabric, GSM-68+/-10% with | | 10% | piece | |

| | Indian lining (Style N0. 868618) | | | | |
|----|----------------------------------|----------|------------------------------|-------|-----|
| 4. | Girls skirts made of 100% | 6128 Pcs | 100% Polyester solid dyed | 1.64 | Sq |
| | Polyester solid dyed woven | | woven fabric GSM-68+/- | meter | per |
| | fabric, GSM-68+/-10% with | | 10% | piece | |
| | Indian lining (Style No. 868618) | | | • | |
| 5 | Infant dress made of 100% | 4236 Pcs | 100% Polyester solid dyed | 1.27 | Sq |
| | Polyester solid dyed woven | | woven fabric, GSM-143+/- | meter | per |
| | fabric, GSM-143+/-10% with | | 10% | piece | |
| | Trims fabric, 100% Polyester | | Trim Fabric:100% | 1.32 | Sq |
| | knit fabric, GSM-40+/-10% & | | Polyester knitted solid dyed | meter | per |
| | lining 100% Polyester woven | | fabric, GSM-40+/-10% | piece | |
| | lining, GSM-90+/-10%(Style | | Lining:100% Polyester | 0.84 | Sq |
| | No. 868645/863379) | | woven fabric, GSM-90+/- | meter | per |
| | | | 10% | piece | |
| 6 | Girls dress made from 100% | 19374 | 100% Polyester solid dyed | 1.39 | Sq |
| | Polyester solid dyed woven | Pcs | woven fabric, GSM-143+/- | meter | per |
| | fabric, GSM-143+/-10% with | | 10% | piece | |
| | trims fabric 100% Polyester Knit | | Trim Fabric:100% | 1.45 | Sq |
| | fabric, GSM-40+/-10% & lining: | | Polyester knitted solid dyed | meter | per |
| | 100 % Polyester woven lining, | | fabric, GSM-40+/-10% | piece | |
| | GSM-90+/-10% (Style No. | | Lining:100% Polyester | 1.04 | Sq |
| | 868645/863379) | | woven lining, GSM-90+/- | meter | per |
| | , | | 10% | piece | |

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

(11)

| Case No.265 | M/s Arvind Mills, Bangalore |
|-----------------------------|----------------------------------|
| NC 12/AM-13, dt. 28.06.2012 | File No.01/84/50/143/AM-12/DES-V |

Ratification of input output norms against Advance Authorization No.0710080779 dated 20.07.2011.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample, complete justification/explanation as well as CAD/CAM and technical person to explain the case. The case stands for re-listing on 26.07.2012.

(12)

| Case No.266 M/s Aliza Exports Pvt. Ltd., Kanpur | | | |
|--|----------------------------------|--|--|
| NC 12/AM-13, dt. 28.06.2012 | File No.01/84/50/385/AM-12/DES-V | | |
| Ratification of input output norms in respect of Advance Authorisation No.0610025211 dated | | | |
| 23.12.2011. | | | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that in two earlier occasions for Advance Licence No.0610019695 dated 12.11.2010 considered in NC meeting held on 13.01.2011 and Advance Licence No.0610021645 dated 19.04.2011 considered in NC meeting held on 24.11.2011, import quantity was allowed in meters. It appears that there may be typographical errors in recording the minutes of the said meetings. Accordingly, in view of this, Committee has decided to review the norms togetherwith the current application, design of harness and to work out the weight of one set of harness consisting of 17 pcs. as well as weight of various corresponding inputs, it can be work out what is the linear make depending upon the width of the import item, which may be different in each of the 17 pcs. Without such consumption, it is not possible to work out the requirement of import items. In view of this, the Committee has decided to call the applicant firm for personal hearing before NC alongwith detailed justification of 17 pcs., drawing/design, thickness, GSM, justification of weight of coating and technical person to explain the case. The case stands for re-listing on 09.08.2012.

(13)

| Case No.267 | M/s CAPTEC, Chennai | | |
|--|----------------------------------|--|--|
| NC 12/AM-13, dt. 28.06.2012 | File No.01/84/50/178/AM-13/DES-V | | |
| Ratification of input output norms against Advance Authorization No.0410135073 dated 26.03.2012. | | | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not given description of export product. It is not clear how the requirement of fabric has been worked out. The Committee also observed that the GSM of import item, size of zipper, width of zipper, technical characteristics of zipper, zipper number, whether the zipper is in roll form or ready to use form, weight of end product in KG term are not available in the application. In view of above,

the Committee was unable to finalise the norms and constrained to reject the case. RLA may take suitable consequential action accordingly.

(14)

| Case No.268 M/s. Frontier Textiles Pvt. Ltd., Kolkata. | | | |
|--|----------------------------------|--|--|
| NC 12/AM-13, dt. 28.06.2012 | File No.01/84/50/326/AM-12/DES-V | | |
| Ratification of input output norms in respect of Advance Authorisation No.0210167259 dated | | | |
| 03.10.2011. | | | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/35/2012-13/Hosy., dated 27.06.2012 as detailed below:-

| S.No. | Export Product | Export | Import item | Quantity |
|-------|---|----------|---|--------------------------|
| | | Quantity | | allowed |
| 1. | Industrial Workwear-Jacket made from Kermal mixture U Guard fabric (code-4999 BKJR), GSM-240+/-5%, Colour: Orange & Navy, | 300 Nos. | Kermal mixture U Guard fabric (code-4999 BKJR), GSM-240+/-5%, width-148 cms., Colour: Orange(4131.00 meter) | 1.95 Sq. meter per piece |
| | Style: Electric Series. | | Kermal mixture U Guard fabric (code-4999 BKJR), GSM-240+/-5%, width-148 cms., Colour: Navy(260.10 meter) | 1.07 Sq. meter per piece |
| 2. | Industrial Workwear- Trousers made from Kermal mixture U Guard fabric (code-4999 BKJR), GSM- | 300 Nos. | Kermal mixture U Guard fabric (code-4999 BKJR), GSM-240+/-5%, width-148 cms., Colour: Orange(596.70 meter) | 2.90 Sq. meter per piece |
| | 240+/-5%, Colour: Orange & Navy, Style: Electric Series. | | Kermal mixture U Guard fabric (code-4999 BKJR), GSM- | * |

| | | | 240+/-5%, width-148 cms., Colour: Navy(91.80 meter) | |
|----|--|-----------|---|---------------------------|
| 3. | Industrial Workwear-Bib Trousers made from Kermal mixture U Guard fabric (code-4999 BKJR), GSM- 240+/-5%, Colour: Orange & Navy, Style: Electric Series. | 100 Nos. | Kermal mixture U Guard fabric (code-4999 BKJR), GSM-240+/-5%, width-148 cms., Colour: Orange(219.30 meter) Kermal mixture U Guard fabric (code-4999 BKJR), GSM-240+/-5%, width-148 cms., | per piece |
| 4. | Industrial Workwear-Shorts made from 20% Cotton 80% Polyester fabric, GSM-240+/-5%, Colour: Orange, Style: Hi-Vis Series. | 1500 Nos. | Colour: Navy (51.00 meter) 20% Cotton 80% Polyester fabric, GSM-240+/-5%, width- 158 cms., Colour: Orange (1606.50 meter) | * |
| 5. | Industrial Workwear- Trousers made from 33% Cotton 67% Polyester fabric, GSM-330+/-5%, Colour: Orange/Grey, Style: Hi-Vis Series. | 3700 Nos. | 33% Cotton 67% Polyester fabric, GSM-330+/-5%, width-158 cms., Colour: Orange (4717.50 meter) 33% Cotton 67% Polyester fabric, GSM-330+/-5%, width-158 cms., Colour: Grey | per piece |
| 6. | Industrial Workwear-Bib Trousers made from 33% Cotton 67% Polyester fabric, GSM-330+/-5%, Colour: Orange/Grey, Style: Hi-Vis Series. | 1800 Nos. | (2075.70 meter) 33% Cotton 67% Polyester | per piece 0.70 Sq. meter |

| | | | 158 cms., Colour: Grey | |
|----|-----------------------------|-----------|------------------------------|----------------|
| | | | (1009.80 meter) | |
| 7. | Industrial Workwear-Jacket | 3000 Nos. | 33% Cotton 67% Polyester | 1.98 Sq. meter |
| | made from 33% Cotton 67% | | fabric, GSM-330+/-5%, width- | per piece |
| | Polyester fabric, GSM- | | 158 cms., Colour: Orange | |
| | 330+/-5%, Colour: | | (4131.00 meter) | |
| | Orange/Grey, Style No.: Hi- | | 33% Cotton 67% Polyester | 1.10 Sq. meter |
| | Vis Series. | | fabric, GSM-330+/-5%, width- | per piece |
| | | | 158 cms., Colour: Grey | |
| | | | (2601.00 meter) | |
| 8. | Industrial Workwear-Overall | 50 Nos. | 33% Cotton 67% Polyester | 4.51 Sq. meter |
| | made from 33% Cotton 67% | | fabric, GSM-330+/-5%, width- | per piece |
| | Polyester fabric, GSM- | | 158 cms., Colour: Orange | |
| | 330+/-5%, Colour: Orange, | | (153.00 meter) | |
| | Style No.: Hi-Vis Series. | | | |
| 9. | Industrial Workwear-Vests | 60 Nos. | 33% Cotton 67% Polyester | 1.90 Sq. meter |
| | made from 33% Cotton 67% | | fabric, GSM-330+/-5%, width- | per piece |
| | Polyester fabric, GSM- | | 158 cms., Colour: Orange | |
| | 330+/-5%, Colour: | | (76.50 meter) | |
| | Orange/Grey, Style No.: Hi- | | | |
| | Vis Series. | | | |

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(15)

| Case No.269 | M/s Howrah Mills Company Ltd., Howrah | | |
|--|---------------------------------------|--|--|
| NC 12/AM-13, dt. 28.06.2012 | File No.01/84/50/396/AM-12/DES-V | | |
| Ratification of input output norms in respect of Advance Authorisation No.0210173034 dated | | | |
| 25.01.2012. | | | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export | Import item | Quantity allowed |
|-------|-----------------------------------|----------|-------------------------|------------------|
| | | Quantity | | |
| 1. | Rot proof jute hessian bags- | 308.000 | Compsole (Copper | 3.08 M.T. (@ |
| | 63051030/Rot proof sacking jute | M.T. | Ammonium Carbonate | 1% of weight of |
| | bags-63051040/Rot proof jute | | Complex, Ammonium | export product) |
| | hessian cloth-53101013/ Rot | | Hydroxide)-16 Tote Bins | |
| | proof sacking jute cloth-53101014 | | | |

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(16)

| | Case No.270 | M/s Orient Craft Ltd., Gurgaon | | | |
|-----------------------------|---|-----------------------------------|--|--|--|
| NC 12/AM-13, dt. 28.06.2012 | | File No.01/84/162/208/AM-11/DES-V | | | |
| | Fixation of ad-hoc norms under Annual Advance Authorization No.0510264384 dated 14.05.2010. | | | | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. A.K. Jain, General Manager - Commercial, present before the NC on behalf of the firm. Mr. Jain explained the details of the case before the Committee. The Committee observed that due to fabric width (94 inches) and placement of width (breath of sham), the Committee works out the higher requirement of fabric for the export product. Accordingly, after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export | Import item | Quantity |
|-------|---------------------------------|----------|---------------------------|-----------|
| | | Quantity | | allowed |
| 1. | Duvet cover size 88" X 92" made | 1 pc. | 75% cotton 25% silk woven | 12.07 sq. |
| | from 75% cotton 25% silk woven | | fabric, GSM-172+/-10% | meter per |
| | fabric, GSM-172+/-10% (Style- | | | piece. |
| | Paisley Duvet Cover) | | | |
| 2. | Duvet cover size 110" X 92" | 1 pc. | 75% cotton 25% silk woven | 14.13 sq. |

| | made from 75% cotton 25% silk woven fabric, GSM-172+/-10% (Style-Paisley Duvet Cover) | | fabric, GSM-172+/-10% | meter per piece. |
|----|--|-------|---|----------------------------|
| 3. | Sham size 20"X27" made from 75% cotton 25% silk woven fabric, GSM-172+/-10% (Style-Paisley Sham) | 1 pc. | 75% cotton 25% silk woven fabric, GSM-172+/-10% | 1.04 sq. meter per piece. |
| 4. | Sham size 20"X36" made from 75% cotton 25% silk woven fabric, GSM-172+/-10% (Style-Paisley Sham) | 1 pc. | 75% cotton 25% silk woven fabric, GSM-172+/-10% | 1.323 sq. meter per piece. |
| 5. | Sham size 26"X26" made from 75% cotton 25% silk woven fabric, GSM-172+/-10% (Style-Paisley Sham) | 1 pc. | 75% cotton 25% silk woven fabric, GSM-172+/-10% | 1.329 sq. meter piece. |

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(17)

| Case No.271 | M/s Orient Craft Ltd., Gurgaon | | |
|---|-----------------------------------|--|--|
| NC 12/AM-13, dt. 28.06.2012 | File No.01/84/162/256/AM-12/DES-V | | |
| Fixation of ad-hoc norms under Annual Advance Authorization No.0510264384 dated 14.05.2010. | | | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. A.K. Jain, General Manager - Commercial, present before the NC on behalf of the firm. Mr. Jain explained the details of the case before the Committee. Accordingly, Committee as per report given by Northern India Textile Research Association, there is additional cutting wastage agreed to for the garment and after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

| | | _ | | | |
|-------|----------------|----------|-------------|----------|---|
| S.No. | Export Product | Export | Import item | Quantity | l |
| | | Quantity | | allowed | 1 |

| 1. | Duvet cover size 106"X92" with bag made from 100% Linen washed woven fabric, GSM-180+/-10%, Style Name: TOB Duvet cover. | 1 pc. | 100% Linen washe woven fabric, GSM 180+/-10% | |
|----|--|-------|--|--------------|
| 2. | Duvet cover size 90"X92" with bag made from 100% Linen washed woven fabric, GSM-180+/-10% Style Name: TOB Duvet cover. | 1 pc. | 100% Linen washe woven fabric, GSM 180+/-10% | 1 |
| 3. | Duvet cover size 70"X92" with bag made from 100% Linen washed woven fabric, GSM-180+/-10%, Style Name: TOB Duvet cover. | 1 pc. | 100% Linen washe woven fabric, GSM 180+/-10% | _ <u>*</u> |
| 4. | Sham cover size 14"X22" with bag made from 100% Linen washed woven fabric, GSM-180+/-10%, Style Name: TOB Sham cover. | 1 pc. | 100% Linen washe woven fabric, GSM 180+/-10% | 1 |
| 5. | Sham cover size 26"X26" with bag made from 100% Linen washed woven fabric, GSM-180+/-10%, Style Name: TOB Sham cover. | 1 pc. | 100% Linen washe woven fabric, GSM 180+/-10% | 1 |
| 6. | Sham cover size 20"X34" with bag made from 100% Linen washed woven fabric, GSM-180+/-10%, Style Name: TOB Sham cover. | 1 pc. | 100% Linen washe woven fabric, GSM 180+/-10% | 1 |
| 7. | Sham cover size 20"X28" with bag | 1 pc. | 100% Linen washe | ed 1.53 Sq. |

| | made from 100% Linen washed woven fabric, GSM-180+/-10%, Style Name: TOB Sham cover. | | woven fabric, GSM-180+/-10% | meter per piece |
|-----|--|-------|---|--------------------------|
| 8. | Bag size 6"X15" made from 100% Linen washed woven fabric, GSM- 180+/-10% | 1 pc. | 100% Linen washed woven fabric, GSM-180+/-10% | 0.21 Sq. meter piece |
| 9. | Bag size 11"X21" made from 100% Linen washed woven fabric, GSM- 180+/-10% | 1 pc. | 100% Linen washed woven fabric, GSM-180+/-10% | 0.47 Sq. meter per piece |
| 10. | Bed skirt size 76"X79"X15" made from 100% Linen washed woven fabric, GSM-180+/-10%, Style Name: Linen BedSkirt | 1 pc. | 100% Linen washed woven fabric, GSM-180+/-10% | 3.94 Sq. meter per piece |
| 11. | Bed skirt size 72"X84"X15" made from 100% Linen washed woven fabric, GSM-180+/-10%, Style Name: Linen BedSkirt | 1 pc. | 100% Linen washed woven fabric, GSM-180+/-10% | 4.01 Sq. meter per piece |
| 12. | Bed skirt size 52"X73"X15" made from 100% Linen washed woven fabric, GSM-180+/-10%, Style Name: Linen BedSkirt | 1 pc. | 100% Linen washed woven fabric, GSM-180+/-10% | 3.25 Sq. meter per piece |
| 13. | Bed skirt size 58"X79"X15" made from 100% Linen washed woven fabric, GSM-180+/-10%, Style Name: Linen BedSkirt | 1 pc. | 100% Linen washed woven fabric, GSM-180+/-10% | 3.66 Sq. meter per piece |
| 14. | Bed skirt size 37"X73"X15" made | 1 pc. | 100% Linen washed | 3.05 Sq. |

| | from 100% Linen washed woven fabric, GSM-180+/-10%, Style Name: Linen BedSkirt | | woven 180+/-1 | , | GSM- | meter piece | per |
|-----|---|-------|--------------------------|---|----------------|------------------------|------------|
| 15. | Shower curtain size 72"X72" made from 100% Linen washed woven fabric, GSM-180+/-10%, Style Name: Linen Shower Curtain | 1 pc. | 100% woven 180+/-1 | , | washed GSM- | 4.39 meter piece | Sq. per |

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions. (18)

| Case No.272 | M/s Orient Craft Ltd., Gurgaon | | | |
|---|-----------------------------------|--|--|--|
| NC 12/AM-13, dt. 28.06.2012 | File No.01/84/162/206/AM-11/DES-V | | | |
| Fixation of input output norms for Annual Advance Authorization No.0510264383 dated 14.05.2010. | | | | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. A.K. Jain, General Manager - Commercial, present before the NC on behalf of the firm. Mr. Jain explained the details of the case before the Committee. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export | Import item | Quantity |
|-------|--|----------|-----------------------------|-----------|
| | | Quantity | | allowed |
| 1. | Children (Girls) set consisting of girls | 1 pc. | 100% Polyester dyed | 2.49 Sq. |
| | legging, | | Georgette woven fabric, | meter per |
| | Body made out of 100% Polyester | | GSM-65+/-10%, width-58" | piece |
| | dyed Georgette woven fabric, | | 100% Polyester dyed Chiffon | 0.59 Sq. |
| | GSM-65+/-10%, | | woven fabric, GSM-75+/- | meter per |
| | Frill made out of 100% Polyester | | 10%, width-58" | piece |
| | dyed Chiffon woven fabric, GSM- | | | _ |
| | 75+/-10% | | 90% Polyester 10% Spandex | 0.75 Sq. |
| | Legging made out of 90% Polyester | | dyed knitted fabric, GSM- | meter per |
| | 10% Spandex dyed knitted fabric, | | 300+/-10% | piece |

| GSM-300+/-10% | | |
|------------------------|--|--|
| Style No.MNS-T74-10-13 | | |

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(19)

| Case No.273 | M/s Orient Craft Ltd., Gurgaon |
|---|-----------------------------------|
| NC 12/AM-13, dt. 28.06.2012 | File No.01/84/162/303/AM-12/DES-V |
| Fixation of ad-hoc norms under Annual Advance Authorisation No.0510264383 dated 14.05.2010. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. A.K. Jain, General Manager - Commercial, present before the NC on behalf of the firm. Mr. Jain presented the sample and explained the details of the case before the Committee. The Committee observed that dress has peculiar make wherein bottom of the garment is made from shell fabric stitched with gathering. Accordingly, Committee as per CAD, sample and after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export | Import item | Quantity allowed |
|-------|--|----------|---|---------------------------------|
| | | Quantity | | |
| 1. | Ladies dress with lining Shell: Made of 100% silk printed woven fabric, GSM:50(+/-10%) | 1 pc. | Shell:100% silk printed woven fabric, GSM:50(+/-10%), width-50" | Shell@7.83 Sq. meter per piece |
| | Lining: Made of 100% Polyester woven fabric, GSM:77(+/-10%) Style NoWD326A | | Lining: 100% Polyester woven fabric, GSM:77(+/-10%), width-58" | Lining@3.54 Sq. meter per piece |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(20)

| Case No.274 | M/s Orient Craft Pvt. Ltd., New Delhi | |
|---|---------------------------------------|--|
| NC 12/AM-13, dt.28.06.2012 | File No.01/84/162/461/AM-11/DES-V | |
| Fixation of input output norms in respect of Annual Advance Authorisation No.0510264383 dated | | |
| 14.05.2010. | | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. A.K. Jain, General Manager - Commercial, present before the NC on behalf of the firm. Mr. Jain explained the details of the case before the Committee. The Committee observed that due to submerging of fabric for making quilt and due to 'gathering' in all four side of the quilt side panel nearly 27 cms. (cuttable), the requirement of fabric will be on higher side. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export | Import item | Quantity |
|-------|--------------------------------------|----------|----------------------------|-----------|
| | | Quantity | | allowed |
| 1. | Quilt size-150 cms X 200 cms, | 1 pc. | 82% Rayon, 18% Silk velvet | 3.29 Sq. |
| | made from 82% Rayon, 18% Silk | | dyed fabric, GSM-180+/-10% | meter per |
| | velvet Dyed fabric, GSM-180+/- | | | piece |
| | 10% and 100% Silk Habotai dyed | | 100% Silk Habotai dyed | 2.153 Sq. |
| | fabric, GSM-42+/-10% and | | fabric, GSM-42+/- 10% | meter per |
| | cotton fabric, Style: Souffle quilt. | | | piece. |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(21)

| | Case No.275 | M/s Orient Craft Ltd., Gurgaon |
|---|---|-----------------------------------|
| | NC 12/AM-13, dt. 28.06.2012 | File No.01/84/162/258/AM-12/DES-V |
| ſ | Fixation of ad-hoc norms under Annual Advance Authorization No.0510264383 dated 14.05.2010. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. A.K. Jain, General Manager - Commercial, present before the NC on behalf of the firm. Mr. Jain presented the sample and explained the details of the case before the Committee. The Committee observed that due to seamless lumping fall of the garment, the requirement of fabric will

be on higher side. Accordingly, Committee as per sample and after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export | Import item | Quantity allowed |
|-------|--|----------|--|--|
| | | Quantity | | |
| 1. | Ladies blouse with sequins Shell: Made of 100% Polyester dyed woven fabric, GSM:92(+/- 10%) Lining: Made of 100% Polyester | 1 pc. | Shell:100% Polyester solid dyed woven fabric, GSM:92(+/-10%), width-55" Lining: 100% Polyester | Shell @ 1.843 Sq. meter per piece Lining @ 1.10 Sq. meter per piece |
| | woven fabric, GSM:110(+/- 10%) Style No716193 | | woven fabric, GSM:110(+/-10%), width-60" | meter per piece |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(22)

| Case No.276 | M/s Orient Craft Pvt. Ltd., New Delhi | |
|---|---------------------------------------|--|
| NC 12/AM-13, dt.28.06.2012 | File No.01/84/162/171/AM-12/DES-V | |
| Fixation of input output norms in respect of Annual Advance Authorisation No.0510264383 dated | | |
| 14.05.2010. | | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. A.K. Jain, General Manager - Commercial, present before the NC on behalf of the firm. Mr. Jain explained the details of the case before the Committee. The Committee observed that due to submerging of fabric, the requirement of fabric is higher. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export | Import item | Quantity |
|-------|----------------|----------|-------------|----------|
| | | Quantity | | allowed |

| 1. | Quilted Bed Spread size- | 1 pc. | 100% Polyester | 8.62 Sq. |
|----|------------------------------------|-------|--------------------|-----------|
| | 240cmsX260cms made from 100% | | woven fabric, GSM- | meter per |
| | Polyester fabric, GSM-95+/-10% | | 93+/-10%, Width | piece |
| | (Imported), 55% Linen 45% Cotton, | | 57" | |
| | GSM-195+/-10% (indigenous) and | | | |
| | 100% Cotton woven fabric, GSM- | | | |
| | 114+/-10% (indigenous), Style-Seer | | | |
| | Sucker Bed Spread. | | | |

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(23)

| Case No.277 | M/s Orient Craft Ltd., Gurgaon |
|---|-----------------------------------|
| NC 12/AM-13, dt. 28.06.2012 | File No.01/84/162/045/AM-12/DES-V |
| Fixation of ad-hoc norms under Annual Advance Authorization No.0510264383 dated 14.05.2010. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. A.K. Jain, General Manager - Commercial, present before the NC on behalf of the firm. Mr. Jain explained the details of the case before the Committee. The Committee observed that due to running flanges and submerging of fabric, the requirement of fabric is higher. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export | Import item | Quantity allowed |
|-------|-------------------------------|----------|---------------------|--------------------|
| | | Quantity | | |
| 1. | Quilt size 150X200 Cms made | 1 pc. | 100% Silk Habutai | 1.41 Sq. meter per |
| | from 100% Silk Habutai fabric | | fabric GSM-43+/-10% | piece |
| | GSM-43+/-10% and 82% Rayon | | | |
| | 18% Silk Velvet Dyed fabric, | | 82% Rayon 18% Silk | 4.15 Sq. meter per |
| | GSM-180+/-10% (Style: Flange | | Velvet Dyed fabric, | piece |
| | Quilt) | | GSM-180+/-10% | |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(24)

| Case No.278 | M/s Orient Craft Ltd., Gurgaon | |
|---|-----------------------------------|--|
| NC 12/AM-13, dt. 28.06.2012 | File No.01/84/162/378/AM-12/DES-V | |
| Fixation of ad-hoc norms under Annual Advance Authorization No.0510264383 dated 14.05.2010. | | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. A.K. Jain, General Manager - Commercial, present before the NC on behalf of the firm. Mr. Jain explained the details of the case before the Committee. Due to double lining of fabric, the Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export | Import item | Quantity |
|-------|--|----------|-------------------------|-----------|
| | | Quantity | | allowed |
| 1. | Girls dress with self lining made from | 1 pc. | 100% Polyester dyed | 4.82 Sq. |
| | 100% Polyester dyed woven fabric, | | woven fabric, GSM-60+/- | meter per |
| | GSM-60+/-10%, Style No.CA-80- | | 10%, width-56" | piece |
| | 95 | | | |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(25)

| Case No.279 | M/s Orient Craft Ltd., Gurgaon |
|---|-----------------------------------|
| NC 12/AM-13, dt. 28.06.2012 | File No.01/84/162/529/AM-12/DES-V |
| Fixation of ad-hoc norms under Annual Advance Authorization No.0510264383 dated 14.05.2010. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 26.07.2012.

| Case No.280 | M/s Orient Craft Ltd., Gurgaon |
|---|-----------------------------------|
| NC 12/AM-13, dt. 28.06.2012 | File No.01/84/162/329/AM-12/DES-V |
| Fixation of ad-hoc norms under Annual Advance Authorization No.0510264385 dated 14.05.2010. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. A.K. Jain, General Manager - Commercial, present before the NC on behalf of the firm. Mr. Jain presented the sample and explained the details of the case before the Committee. Accordingly, Committee as per sample and after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export | Import item | Quantity |
|-------|------------------------------|----------|-------------------------|-----------|
| | | Quantity | | allowed |
| 1. | Ladies' cape made from 42% | 1 pc. | 42% Cupro, 31% Cotton, | 4.03 Sq. |
| | Cupro, 31% Cotton, 27% Linen | | 27% Linen woven fabric, | meter per |
| | woven fabric, GSM-184+/-10%, | | GSM-184+/-10% | piece. |
| | Style No. SJ249153WN | | | |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(27)

| · / | |
|---|-----------------------------------|
| Case No.281 | M/s Orient Craft Ltd., Gurgaon |
| NC 12/AM-13, dt. 28.06.2012 | File No.01/84/162/046/AM-12/DES-V |
| Fixation of ad-hoc norms under Annual Advance Authorization No.0510264383 dated 14.05.2010. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 26.07.2012.

(28)

| Case No.282 | M/s Orient Craft Ltd., Gurgaon | |
|---|-----------------------------------|--|
| NC 12/AM-13, dt. 28.06.2012 | File No.01/84/162/219/AM-12/DES-V | |
| Fixation of ad-hoc norms under Annual Advance Authorization No.0510264384 dated 14.05.2010. | | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 26.07.2012.

(29)

| | Case No.283 | M/s Orient Craft Ltd., Gurgaon |
|---|--------------------------------------|---|
| Ī | NC 12/AM-13, dt. 28.06.2012 | File No.01/84/162/220/AM-11/DES-V |
| Ī | Fixation of ad-hoc norms under Annua | Advance Authorization No.0510264383 dated 14.05.2010. |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 26.07.2012.

(30)

| Case No.284 | M/s Orient Craft Ltd., Gurgaon |
|---|-----------------------------------|
| NC 12/AM-13, dt. 28.06.2012 | File No.01/84/162/136/AM-11/DES-V |
| Fixation of ad-hoc norms under Annual Advance Authorization No.0510264383 dated 14.05.2010. | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. A.K. Jain, General Manager - Commercial, present before the NC on behalf of the firm. Mr. Jain explained the details of the case before the Committee. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

| S.No. | Export Product | Export | Import item | Quantity allowed |
|-------|--------------------------------|----------|------------------------|------------------|
| | | Quantity | | |
| 1. | Quilt Cover, Size-71"X91" made | 1 pc. | 100% Linen dyed washed | 7.03 Sq. meter |
| | from 100% Linen dyed washed | _ | finished woven Fabric, | per piece |
| | finished Fabric, GSM-180+/-10% | | GSM-180+/-10% | |
| 2. | Quilt Cover, Size-96"X96" made | 1 pc. | 100% Linen dyed washed | 9.21 Sq. meter |

| | from 100% Linen dyed washed | | finished woven Fabric, | per piece |
|----|---------------------------------|-------|------------------------|-----------------|
| | woven Fabric, GSM-180+/-10% | | GSM-180+/-10% | |
| 3. | Quilt Cover, Size-114"X96" made | 1 pc. | 100% Linen dyed washed | 10.99 Sq. meter |
| | from 100% Linen dyed washed | | finished woven Fabric, | per piece |
| | Fabric, GSM-180+/-10% | | GSM-180+/-10% | |
| 4. | Sham, Size-14"X22" made of | 1 pc. | 100% Linen dyed washed | 0.80 Sq. meter |
| | 100% Linen dyed washed woven | | finished woven Fabric, | per piece |
| | Fabric, GSM-180+/-10% | | GSM-180+/-10% | |
| 5. | Sham, Size-20"X34" made of | 1 pc. | 100% Linen dyed washed | 1.66 Sq. meter |
| | 100% Linen dyed washed woven | | finished woven Fabric, | per piece |
| | Fabric, GSM-180+/-10% | | GSM-180+/-10% | |
| 6. | Sham, Size-20"X28" made of | 1 pc. | 100% Linen dyed washed | 1.437 Sq. meter |
| | 100% Linen dyed washed woven | | finished woven Fabric, | per piece |
| | Fabric, GSM-180+/-10% | | GSM-180+/-10% | |
| 7. | Sham, Size-26"X26" made of | 1 pc. | 100% Linen dyed washed | 1.56 Sq. meter |
| | 100% Linen dyed washed woven | | finished woven Fabric, | per piece |
| | Fabric, GSM-180+/-10% | | GSM-180+/-10% | |

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

(31)

| | Case No.285 | M/s Gaurav International, Gurgaon |
|--|-----------------------------|------------------------------------|
| | NC 12/AM-13, dt. 28.06.2012 | File No.01/84/162/1106/AM-08/DES-V |
| Ratification of input output norms against Advance Authorization No.0510213579 dated 14.12.2007. | | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that there was typographical error in the minutes of NC meeting No.06/AM-13, held on 17.05.2012 in this case and in the description of export and import item No.3, 'dyed' was mentioned in place of 'bleached'. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to correct the typographical error in the minutes of NC meeting No.06/AM-13, held on 17.05.2012 in this case and in the description of export and import item No.3, 'bleached' may be read in

place of 'dyed'.

(32)

| Case No.286 | M/s Richa & Co., New Delhi | |
|---|----------------------------------|--|
| NC 12/AM-13, dt. 28.06.2012 | File No.01/84/50/340/AM-12/DES-V | |
| Re-fixation of input output norms against Advance Authorization No.0510314950 dated 18.01.2012. | | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/37/2012-13/Hosy., dated 27.06.2012 as detailed below:-

| S.No. | Export Product | Export | Import item | Quantity |
|-------|------------------------------|-----------|-----------------------|----------------|
| | | Quantity | | allowed |
| 1. | Ladies jacket made of 66% | 4655 Nos. | 66% Cotton 34% | 2.32 Sq. meter |
| | Cotton 34% Polyester dyed | | Polyester dyed woven | per piece |
| | woven fabric, GSM-240+/-10% | | fabric, GSM-240+/-10% | |
| | (missy) (Style No.4013335) | | 100% Polyester dyed | 1.67 Sq. meter |
| | | | woven fabric, GSM- | per piece |
| | | | 50+/-10% | |
| 2. | Ladies jacket made of 66% | 324 Nos. | 66% Cotton 34% | 2.32 Sq. meter |
| | Cotton 34% Polyester dyed | | Polyester dyed woven | per piece |
| | woven fabric, GSM-240+/-10% | | fabric, GSM-240+/-10% | |
| | (petite) (Style No.4013335P) | | 100% Polyester dyed | 1.67 Sq. meter |
| | | | woven fabric, GSM- | per piece |
| | | | 50+/-10% | |
| 3. | Ladies jacket made of 66% | 1207 Nos. | 66% Cotton 34% | 2.65 Sq. meter |
| | Cotton 34% Polyester dyed | | Polyester dyed woven | per piece |
| | woven fabric, GSM-240+/-10% | | fabric, GSM-240+/-10% | |
| | (women) (Style No.4013335L) | | 100% Polyester dyed | 1.92 Sq. meter |
| | | | woven fabric, GSM- | per piece |

50+/-10%

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(33)

| Case No.287 | M/s. Gaurav International, Gurgaon. | | | | |
|--|-------------------------------------|--|--|--|--|
| NC 12/AM-13, dt. 28.06.2012 | File No.01/84/50/85/AM-12/DES-V | | | | |
| Ratification of input output norms in respect of Advance Authorisation No.0510295222 dated | | | | | |
| 30.06.2011. | | | | | |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/39/2012-13/Hosy., dated 27.06.2012 as detailed below:-

| S.No. | Export Product | Export | Import item | Quantity |
|-------|------------------------------|-------------|---------------------|----------------|
| | | Quantity | | allowed |
| 1. | Ladies Tank Top made of 100% | 17,200 Nos. | 100% Polyester dyed | 1.50 Sq. meter |
| | Polyester dyed woven fabric, | | woven fabric, GSM- | per piece |
| | GSM-100+/-10% (Style | | 100+/-10% | |
| | No.870929/866028) | | | |

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.
